



Extension of timeline for submission of public comments on the consultation Paper 'Introduction of provisions relating to appointment / re-appointment of persons who fail to get elected as Whole-time directors / Managing Directors at the general meeting of a listed entity'

- 1.1. SEBI had placed a consultation paper on 'Introduction of provisions relating to appointment / re-appointment of persons who fail to get elected as Whole-time directors / Managing Directors at the general meeting of a listed entity' on its website on January 27, 2021 seeking comments by February 12, 2021.
- 1.2. It has been decided to extend the timeline for submission of comments to **February 26, 2021**.
- 1.3. Comments may be sent by email, to Ms. Amy Durga Menon, Deputy General Manager, at amydurga@sebi.gov.in, and to Mr. Rajendran. S, Assistant Manager, at rajendrants@sebi.gov.in, in the following format:

Name of the person/entity proposing comments:			
Sr. No.	Proposal in the consultation paper	Comments suggested changes	Rationale

The comments may be sent no later than **February 26, 2021**.
